

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION
LOK SABHA
UNSTARRED QUESTION NO.2483
TO BE ANSWERED ON 01.08.2022

Entry of Foreign Educational Institutions

2483. SHRI VINOD KUMAR SONKAR:
SHRI RAJVEER SINGH (RAJU BHAIYA):
SHRIMATI SANGEETA KUMARI SINGH DEO:
SHRI BHOLA SINGH:
DR. SUKANTA MAJUMDAR:
SHRI RAJA AMARESHWARA NAIK:
DR. JAYANTA KUMAR ROY:

Will the Minister of EDUCATION be pleased to state:

(a) whether the Government has laid down certain guidelines for the entry of foreign educational institutions into the country with various courses and if so, the details thereof;

(b) whether the Government has any effective framework/mechanism to monitor the quality and performance of such international educational institutions and if so, the details thereof;

(c) the incentives which are likely to be extended to these foreign educational institutions along with the expected benefits from their expertise and reputation to the large young population of the country;

(d) the reaction of the Government thereto; and

(e) the other steps taken/being taken by the Government in this regard?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(Dr. SUBHAS SARKAR)

(a) to (e): For the Internationalization of Education, the National Education Policy (NEP), 2020 envisions that research collaboration and student exchanges between Indian institutions and global institutions will be promoted through special efforts. Credits acquired in foreign universities will be permitted, where appropriate as per the requirements of each HEI, to be counted for the award of a degree. Accordingly, the University Grants Commission (UGC) has notified the UGC (Academic Collaboration between Indian and Foreign Higher Educational Institutions to offer Twinning, Joint Degree and Dual Degree Programmes) Regulations, 2022. These Regulations are available at https://www.ugc.ac.in/pdfnews/4555806_UCG-Acad-Collab-Regulations.pdf.
